

(Open Court)

Central Administrative Tribunal, Allahabad Bench, Allahabad

O.A. No..330/00369/2020

This the 22nd day of January, 2021.

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Vimlesh Kumar Dubey aged about 43 years son of Lalji Dubey r/o 63, Sarai Khem Gariawan, District- Jaunpur and 61 others

Applicants

By Advocate: None

Versus

1. Union of India through Secretary, Ministry of Human Resources Development, Govt. of India, New Delhi and others.

Respondents

By Advocate: Sri N.P.Singh

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

List revised. No one is present on behalf of the applicants even in the revised call.

2. Sri N.P.Singh, learned counsel for respondents is present.
3. The order sheet dated 9.11.2020 and 8.1.2021 show that no one was present even on those previous dates on behalf of the applicants. Today also, no one has appeared for the applicant. It appears that applicants are not interested to pursue the O.A.
4. In view of the above, O.A. is dismissed in default and for want of prosecution of applicants.
5. No costs.
6. All M.As pending in this case also stand disposed off accordingly.
7. No order as to costs.

**(Justice Vijay Lakshmi)
Member (J)**

HLS/-

